

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 06.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/4/2023
NAME OF THE COMPANY	Ramky Infrastructure Limited
NAME OF THE PETITIONER(S)	Vaishnavi Constructions
NAME OF THE RESPONDENT(S)	Ramky Infrastructure Limited
UNDER SECTION	9 of IBC

ORDER

Present: Ld. Proxy Counsel Mr. Satish Ramanam for the Operational Creditor.
Ld. Counsel Mr. Shiv Rohan Singh for the Corporate Debtor.

At the request of both the Counsels, **matter is adjourned to 16.07.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)